

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4190
ANSWERED ON:18.05.2006
AMENDMENT TO INDIAN RAILWAY ACT .
Mohite Shri Subodh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to make amendments in the Indian Railways Act to solve a large number of theft cases pending in the courts;
- (b) if so, the details thereof; and
- (c) the time by which the amendments are likely to be made in the said Act?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

- (a) No Sir.
- (b) Nil.
- (c) Does not arise.